

**GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI,
OFFICE OF THE COMMISSIONER OF EXCISE, ENT. & LUXURY TAX,
L-BLOCK, VIKAS BHAWAN, I.P. ESTATE, NEW DELHI-110002**

No.F.1/Ex/PQ/2021-22/ 677

Dated: 24.03.2021

To,

The Deputy Secretary (Question Branch)
Delhi Vidhan Sabha Secretariat,
Govt. of NCT of Delhi,
Old Secretariat, Delhi-110054.

Sub: Reply with respect to Starred Question No.27 raised by Sh. Ajay Dutt.

Sir,

Please refer to your letter No.F11(B-1) VI/2020-25/VSS/QB/3168 dated 17.03.2022 on the subject cited above. I am to enclose herewith reply of the above mentioned question.

This issues with the prior approval of the Competent Authority.

Encl: As above.

ASSISTANT COMMISSIONER (PQ)

विभाग का नाम :- आबकारी विभाग, दिल्ली सरकार

विभाग का पता :-L-ब्लॉक, विकास भवन, I.T.O, I.P.Estate, Delhi -110002

तारांकित प्रश्न संख्या :-27

दिनांक :- 28.03.2022

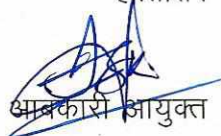
प्रश्नकर्ता का नाम :-श्री अजय दत्त

क्या उपमुख्यमंत्री / मंत्री यह बताने की कृपा करेंगे कि :-

प्रश्न	उत्तर																
(क) अंबेडकर नगर विधानसभा क्षेत्र में, नई आबकारी नीति लागू होने के बाद खोली गई नई शराब की दुकानों की संख्या, जिसके साथ दुकान और उसके स्वामी का पता व फोन नंबर हो;	अंबेडकर नगर विधान सभा में खोली गयी दुकानों की सूची संलग्न है ।(अनुसलंगनक - क)																
(ख) क्या यह सत्य है कि स्थानीय विधायक और निवासियों के विरोध के बावजूद भी अंबेडकर विधानसभा क्षेत्र में अनेक शराब की दुकानें खोली गई हैं, जिनमें से कुछ का विवरण इस प्रकार है; i. वार्ड संख्या 79 एस - दुकान संख्या 4, 5, 6, विराट सिनेमा कॉम्प्लेक्स ii. वार्ड संख्या 80 एस - दुकान संख्या 1, 2, 3, मदनगीर डीडीए फ्लैट्स iii. वार्ड संख्या 80 एस - दुकान संख्या 12, 13, सेक्टर 5, पुष्प विहार iv. वार्ड संख्या 80 एस - दुकान संख्या 4, 5, 6, विराट सेक्टर 3, पुष्पविहार, एमबी रोड v. वार्ड संख्या 81 एस - दुकान संख्या 2, 3, सी 27/1ए, भूतल, खसरा सं046/7 एमबी रोड	अम्बेडकर नगर विधान सभा क्षेत्र के वार्ड संख्या 79-S, 80-S और 81-S में खोली गयी दुकानों का विवरण निम्नलिखित है : <table><tr><th>AC</th><th>Zone</th><th>Ward No.</th><th>Address</th></tr><tr><td>48 Ambekar Nagar</td><td>Zone 12</td><td>079-S</td><td>Shop No. 19/553, Ground Floor & First Floor DDA Flats Madangir</td></tr><tr><td></td><td>Zone 12</td><td>079-S</td><td>Shop No. 13,14 & 19, Ground Floor Sec-4, Market Pushp Vihar, Saket M.B. Road</td></tr><tr><td></td><td>Zone 12</td><td>079-S</td><td>Shop No. 4,5 & 6 Virat Cinema</td></tr></table>	AC	Zone	Ward No.	Address	48 Ambekar Nagar	Zone 12	079-S	Shop No. 19/553, Ground Floor & First Floor DDA Flats Madangir		Zone 12	079-S	Shop No. 13,14 & 19, Ground Floor Sec-4, Market Pushp Vihar, Saket M.B. Road		Zone 12	079-S	Shop No. 4,5 & 6 Virat Cinema
AC	Zone	Ward No.	Address														
48 Ambekar Nagar	Zone 12	079-S	Shop No. 19/553, Ground Floor & First Floor DDA Flats Madangir														
	Zone 12	079-S	Shop No. 13,14 & 19, Ground Floor Sec-4, Market Pushp Vihar, Saket M.B. Road														
	Zone 12	079-S	Shop No. 4,5 & 6 Virat Cinema														

				Commercial Complex, Dakshinpuri, Madangir
		Zone 1	080-S	Shop No. 1,2 & 3 Ground Floor & First Floor Madangir, Janta Housing Ph-II
		Zone 1	080-S	Shop No. 12 & 13, Sector-V, Pushp Vihar, New Delhi
		Zone 1	080-S	Shop No. 4,5 & 6, Sector-3, Pushp Vihar, M.B. Road, New Delhi
		Zone 24	081-S	Shop No. 2 & 3, C-27/1, Ground Floor Kh. No. 46/7, M.B. Road, Khanpur
इन दुकानों से सम्बंधित स्थानीय विधायक एवम् निवासियों से प्राप्त प्रतिवेदन को संज्ञान में लिया गया है तथा इन प्रतिवेदनों पर दिल्ली आबकारी अधिनियम, 2009 दिल्ली आबकारी नियम, 2010 एवं आबकारी नीति 2021-22 के नियमानुसार उचित कार्यवाही की जा रही है ।				
(ग) कड़े विरोध तथा मेरे द्वारा विभाग को अनेक पत्र लिखे जाने के बावजूद इन दुकानों को बंद क्यों नहीं किया गया है;		दुकानों से संबंधित शिकायतों को विभाग द्वारा संज्ञान में लेने के पश्चात उन पर दिल्ली आबकारी अधिनियम, 2009, दिल्ली आबकारी नियमावली 2010 तथा दिल्ली आबकारी नीति 2021-22 के अनुसार कार्यवाही की जाती है । किसी		

	भी नियम/दिशानिर्देशों के उल्लंघन करने पर लाइसेंस धारकों एवम् संबंधित दुकान पर उचित कार्यवाही की जाती है । माननीय विधायक महोदय अम्बेडकर नगर द्वारा प्राप्त प्रतिवेदन के आधार पर जिन दुकानों का आबकारी विभाग के अधिकारियों द्वारा पुर्ननिरीक्षण किया गया उनका ब्यौरा अनुसंगनक (ख) पर संलग्न है ।
(घ) जिन दुकानों का विरोध निवासियों द्वारा किया जा रहा हो, उन्हें बंद करने की प्रक्रिया का संपूर्ण विवरण;	दुकानों से सम्बन्धित शिकायतों को विभाग द्वारा संज्ञान में लेने के पश्चात उन पर आबकारी अधिनियम, 2009, दिल्ली आबकारी नियमावली 2010 तथा दिल्ली आबकारी नीति 2021-22 के अनुसार कार्यवाही की जाती है । किसी भी नियम/दिशानिर्देशों के उल्लंघन करने पर लाइसेंस धारकों एवम् संबंधित दुकान पर उचित कार्यवाही की जाती है ।
(ङ) अम्बेडकर नगर विधानसभा में मौजूद शराब के गोदामों का विवरण व उनकी संपर्क संख्या;	अम्बेडकर नगर विधानसभा में कोई भी शराब के गोदाम के लिए लाइसेंस आबकारी विभाग द्वारा जारी नहीं किया गया है ।
(च) अम्बेडकर नगर विधानसभा क्षेत्र में नाइटक्लबों, रेस्टोरेंटों, बैक्वेट हॉलों और बार के लिए जारी किए गए लाइसेंसों का विवरण व उनकी वैधता की अवधि; और	अम्बेडकर नगर विधानसभा में नाइट क्लब/ रेस्टोरेंट/ बैक्वेट हॉल और बार का विवरण संलग्न है । (अनुसंगनक-ग)
(छ) अम्बेडकर नगर विधानसभा क्षेत्र में तैनात आबकारी अधिकारियों व निरीक्षकों का विवरण, उनकी संपर्क संख्या सहित?	EIB के अधिकारियों के अतिरिक्त, किसी भी आबकारी अधिकारियों / कर्मचारियों की पद नियुक्ति क्षेत्रवार नहीं की जाती है । अम्बेडकर नगर विधानसभा में एक्साइज इंटेलीजेन्स ब्यूरो के अधिकारियों/निरीक्षकों का विवरण संलग्न है । (अनुसंगनक-घ)

हस्ताक्षर

 आबकारी आयुक्त

Arava Gopi Krishna
Commissioner (Excise)

प्रश्न संख्या - २७ (तारांकित)

अम्बेडकर नगर विधानसभा में खोली गयी दुकानों की सूची

AC	ZONE	WARD NO	WARD NAME	ADDRESS	NAME OF THE COMPANY AND CONTACT NUMBER
48 AMBEDKAR NAGAR	ZONE-12	079-S	MADANGIR	SHOP NO 19/553 GROUND FLOOR & FIRST FLOOR DDA FLATS MADANGIR	M/s PARTH2WAYS H.R. SOLUTION PVT. LTD. (011-45052186
	ZONE-12	079-S	MADANGIR	SHOP NO. 13,14 & 19 GROUND FLOOR SEC-4 MARKET PUSH VIHAR SAKET MB ROAD	
	ZONE-12	079-S	MADANGIR	SHOP NO. 4, 5 & 6 VIRAT CINEMA COMMERCIAL COMPLEXDAKSHINPURI MADANGIR	
	ZONE-01	080-S	PUSHP VIHAR	SHOP NO. 1,2 & 3, GROUND FLOOR & FIRST FLOOR, MADANGIR,JANTA HOUSING, PHASE - II,	M/S BHAGWATI TRANFORMS CORP. (9891098920)
	ZONE-01	080-S	PUSHP VIHAR	SHOP NO. 12 & 13, SECTOR - V, PUSHP VIHAR, NEW DELHI	
	ZONE-01	080-S	PUSHP VIHAR	SHOP NO. 4,5 & 6, GROUND FLOOR,SECTOR-3, PUSHP VIHAR, M.B ROAD	
	ZONE-24	081-S	KHANPUR	SHOP NO-2 & 3, C-27/1, GROUND FLOOR, KH NO-46/7, MB ROAD, KHANPUR.	M/S TRIDENT CEMPHAR LTD. (9642326686)

आबकारी विभाग के अधिकारियों द्वारा निम्नलिखित दुकानों का पुनः निरीक्षण किया गया है जिनका ब्यौरा निम्नानुसार है:-

क्रम संख्या	दुकान का पता	पुनः निरीक्षण की तिथि	निरीक्षण टीम की अवलोकन रिपोर्ट
1	19/553, Ground Floor and First Floor, DDA Flats Madangir, New Delhi	11.12.2021 & 27.12.2021	निरीक्षण टीम के द्वारा कुछ नियमों का उलंघन पाया गया ! सम्बंधित दुकान पर आबकारी नीति 2021-22 के दिशा निर्देशों द्वारा उचित कार्यवाही की जा रही है
2	Shop No. 13,14 & 19, Ground Floor, Sector-4 Market, Pushp Vihar, Saket, M.B. Road, Delhi	11.12.2021	माननीय उच्च न्यायालय के आदेशानुसार इस दुकान का पुनः निरीक्षण किया गया था तथा टीम द्वारा आबकारी नीति 2021-22 के किसी नियम का उलंघन नहीं पाया गया /
3	Shop No. 4,5 & 6, Virat Cinema Commercial Complex, Dakshin Puri, Madangir, Delhi-110062	11.12.2021	माननीय उच्च न्यायालय के आदेशानुसार इस दुकान का पुनः निरीक्षण किया गया था तथा टीम द्वारा आबकारी नीति 2021-22 के किसी नियम का उलंघन नहीं पाया गया /
4	Shop No. 12 & 13 Sector-5 Pushp Vihar, New Delhi	11.12.2021	निरीक्षण टीम को ये दुकान बंद पाई गई इस दुकान का लाइसेंस लाइसेंस धारक के द्वारा निरस्त करा लिया गया है
5	Shop No. 1,2, & 3, Ground Floor & First Floor, Madangir, Janta Housing Ph-II, New Delhi	3.12.2021	दुकान के निरीक्षण के दौरान टीम द्वारा आबकारी नीति 2021-22 के किसी नियम का उलंघन नहीं पाया गया /
6	Shop No. 4,5 & 6, Ground Floor Sector-3, Pushp Vihar, M.B. Road, New Delhi	13.11.2021	दुकान के निरीक्षण के दौरान टीम द्वारा आबकारी नीति 2021-22 के किसी नियम का उलंघन नहीं पाया गया /
7	Shop No. 2&3, C-27/1, Ground Floor, Kh. No. 46/7, M.B. Road, Khanpur, Delhi-110062	14.12.2021	दुकान के निरीक्षण के दौरान टीम द्वारा आबकारी नीति 2021-22 के किसी नियम का उलंघन नहीं पाया गया /

227 27 2021 - 22 (27 27 27 27 27 - 27)

LIST OF NIGHT CLUB / BANQUETS / RESTAURANTS AND BAR IN AMBEDKAR NAGAR CONSTITUENCY

S.No.	USER ID	RESTAURANT NAME	ADDRESS	LICENSE ISSUE DATE	LICENSE VALID UPTO	WHETHER MIGRATED FROM OLD POLICY
1	L1720227771	M/s. Avary Cocktail Nest (A Unit of Nisan Hospitality Ventures LLP)	Shop No. 314, 315, 316 SF, Avenue Mall Press Enclave Marg, Delhi-110017	22/02/2022	31/05/2022	NO
2	L1720216742	3 PEGS DOWN A UNIT OF PARIS BAKER PVT. LTD.	SHOP NO. 9-10, D-2, SOUTHERNPARK, SELECT CITY WALK, SAKET, NEW DELHI	18/11/2021	31/05/2022	YES
3	L1720216971	BARBECUE NATION	SHOP NO. M A04 DLF PLACE, SAKET NEW DELHI	19/11/2021	31/05/2022	YES
4	L1720216472	BARSHALA - A UNIT OF INDOSPRIIT BARS PVT LTD	G-08, GROUND FLOOR, SOUTHERN PARK MALL, DISTRICT CENTRE SAKET	16/11/2021	31/05/2022	YES
5	L1720217194	BARSHALA UNIT OF INDOSPRIIT BARS PVT. LTD.	FIRST FLOOR, J BLOCK, PROCKET, G, LSC, SAKET, NEW DELHI	23/11/2021	31/05/2022	YES
6	L1720216969	BERCOS RESTAURANT	12, 13A, 14 & 15 SECOND FL MGF METROPOLITAN MALL A-2, DISTRICT CENTRE SAKET	19/11/2021	31/05/2022	YES
7	L1720217165	BIG BANANA RESTAURANT	15-16, 1ST FLOOR, BLK. MARKET SAKET, NEW DELHI	22/11/2021	31/05/2022	YES
8	L1720217497	CAFE DELHI HEIGHTS, A UNIT OF BATRA BROS FOOD & BEVERAGES PVT LTD	SHOP NO 222-224 1ST FLOOR DLF AVENUE SAKETSOUTH DELHI 110017	14/12/2021	31/05/2022	YES
9	L1720216973	CHILUS GRILL AND BAR	161 A, G.F. DLF PLACE MALL, SAKET SAKET	19/11/2021	31/05/2022	YES
10	L1720216432	EXCUSE ME BOSS (A UNIT OF GURRAA HOSPITALITY SERVICES)	GF-31-34, MGF METROPOLITAN MALL, SAKET, NEW DELHI	16/11/2021	31/05/2022	YES
11	L1720217330	FIO POP - A UNIT OF VW RESTAURANTS LLP	SHOP 150, GROUND FLOOR, DLF PLACE, SAKET, Delhi	29/11/2021	31/05/2022	NO
12	L1720216908	HANGOUT - M F ENTERTAINMENT & AMUSEMENT P LTD	UNIT NO. 1A-02, 3RD FLOOR, SELECT CITY WALK MALL, SAKET, NEW DELHI	19/11/2021	31/03/2022	YES
13	L1720217301	HAVEMORE RESTAURANT SAKET	SHOP NO 12 AND 12A, GROUND FLOOR, MGF METROPOLITAN MALL, DISTRICT CENTER, SAKET, NEW DELHI	26/11/2021	31/03/2022	NO
14	L1720216910	LAIDBACK CAFE AVENUE (A UNIT OF PHOENIX RESTAURANTS PVT LTD)	SHOP NO-240-241, 1ST FLOOR, DLF AVENUE SAKET	19/11/2021	31/05/2022	NO
15	L1720216148	LAIDBACK CAFE IP A UNIT PHOENIX RESTAURANTS P LTD	SHOP NO. 11, 12, 13 & 14, G.F., SALCON TOWER, BASYULAS, SAKET, NEW DELHI-110017	15/11/2021	31/05/2022	YES
16	L1720217011	LOCALE	17, COMMUNITY CENTRE, INDOOR FLOOR, PVR SAKET NEW DELHI	20/11/2021	31/05/2022	YES
17	L1720216425	M/S ANDREA'S EATERY A UNIT EF & B PVT LTD	FIRST FLOOR F-48/A, 50, SELECT CITY WALK	16/11/2021	31/05/2022	YES
18	L1720217341	M/S MAI BAO (A UNIT OF TASTESHOP PVT LTD)	SHOP NO 164-165 GROUND FLOOR DLF PLACE SAKET DELHI SHOP NO 164-165 GROU	30/11/2021	31/05/2022	NO
19	L1720216417	MAHABEELI UNIT OF FENN & JACOB ASSOCIATES	MA-405, GF, DLF PLACE MALL, DISTRICT CENTRE SAKET, NEW DELHI-17	16/11/2021	31/05/2022	YES
20	L1720216635	MAMAGOTO RESTAURANT	S-09, 2ND FLOOR, SELECT CITY WALK MALL, DISTRICT CENTER, SAKET, NEW DELHI	17/11/2021	31/05/2022	YES
21	L1720216374	MOCHA RESTAURANT	252 & 253, DLF COURTYARD MALL, SAKET NEW DELHI	16/11/2021	31/05/2022	YES
22	L1720217544	PERCH WINE & COFFEE BAR, A UNIT OF WHITE WATER CAFE PVT. LTD.	148A-148C, GROUND FLOOR, DLF AVENUE, LOT-44, COMMUNITY CENTER, SAKET	20/12/2021	31/05/2022	NO
23	L1720216832	PINGS CAFE ORIENT A UNIT OF PRIMORIS HOSPITALITY PVT LTD	170A, GROUND FLOOR, DLF AVENUE MALL, SAKET	18/11/2021	31/05/2022	NO
24	L1720216564	PUNJAB GRILL - A UNIT OF M/S LITE BITE FOODS P LTD	SHOP NO-4, SECOND FLOOR, SELECT CITY WALK, SAKET, NEW DELHI	17/11/2021	31/05/2022	YES
25	L1720227686	Rosie and Tille (A Unit of Curcure Ventures Pvt Ltd)	Unit No.151-153, GF, DLF, Avenue SAKET, Delhi-110017	14/01/2022	31/03/2022	NO
26	L1720217477	SAVYA RASA - A UNIT OF PRICOL GOURMET PRIVATE LIMITED	PROPERTY NO. AV-242, FIRST FLOOR, DLF PLACE SAKET DISTRICT CENTRE	10/12/2021	31/05/2022	NO
27	L1720217493	SOY SOI - A UNIT OF PRICOL GOURMET PRIVATE LIMITED	SHOP 227 & 228, FIRST FLOOR, DLF PLACE SAKET, PUSHVHAR, SAKET	14/12/2021	31/05/2022	NO
28	L1720217021	SPICE MARKET	GF-17, 18 & F-18, D-25 SOUTHERN PARK, SAKET DISTRICT CENTRE, NEW DELHI	20/11/2021	31/05/2022	YES
29	L1720217059	THE BEER CAFE- UNIT OF BITB MARKETING PVT LTD	SHOP NO 12 & 13, SECOND FLOOR, FOOD COURTS, SELECT CITY WALK, SAKET, NEW DELHI	20/11/2021	31/03/2022	YES
30	L1720217298	THE ILLUSION LOUNGE AND BAR A UNIT OF FORTIE FOODS	SHOP NO.10, 11, 12 & 13, FIRST FLOOR, MGF METROPOLITAN MALL, SAKET	26/11/2021	31/05/2022	YES
31	L1720216790	THE TANGRA PROJECT - A SIRIUS HOSPITALITY ENTERPRISE PVT LTD	UNIT NO 154-159, GROUND FLOOR, DLF AVENUE, SAKET NEW Delhi	18/11/2021	31/05/2022	NO
32	L1720217080	UNIT OF AZURE HOSPITALITY PVT. LTD.- HOTEL DELMAAR	S-14, 2ND FLOOR, SELECT CITY WALK, SAKET, NEW DELHI	20/11/2021	31/05/2022	YES

21/03/2022

प्रश्न संख्या - 27.

अम्बेडकर नगर विधान सभा क्षेत्र में तैनात
EIB अधिकारियों की सूची

(अनुसलमनक घ)

Sl. No	Name and Rank of EIB Officers/Officials in Ambedkar Nagar Legislative Assembly	Mobile No.
1	Sh. Neeraj Kumar, ACP (EIB)/Overall Incharge	9810746854
2	Sh. Sanjay Sharma, Sub-Inspector	9654609603
3	Sh. Arvind Kumar Singh, Sub Inspector	9582548002